Central Administrative Tribunal Principal Bench: New Delhi

CP No.625/2014 MA No.654/2018

in OA No.891/2014

New Delhi, this the 21st day of February, 2018

Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Nita Chowdhury, Member (A)

- 1. Saransh Chandra, (2201540273) R/o D-57, MCD Colony, Azadpur, Delhi-110033.
- 2. Surjeet Singh, (2201520862) Aged About...Years, R/o VPO Nahri, Distt. Sonepat, Haryana-131103.
- 3. Anirudh Sahlot, (2201059852)
 Aged About... Years,
 R/o Flat No. 5, A-367,
 Chattar Pur Enclave,
 Phase-II, Delhi-110074.
- 4. Vinod Kumar Saroha, (2201557011)
 Aged About... Years,
 R/o Village Liwan, PO Rathdhana,
 Distt. Sonepat, Haryana-131001.
- 5. Sandeep Mathur, (2201092708) Aged About...Years, R/o H. No. 882, Pana Deviwara, VPO Karala, Delhi-110081.
- 6. Naveen Singhal, (2201025207) Aged About... Years, R/o H. No. 236, VPO Khera Khurd, Delhi-110082.
- 7. Ashutosh Tomar,
 Aged About... Years,
 S/o Sh. Jai Kumar,
 R/o Jonmana, Tehsil Baraut,
 Distt. Baghpat, UP-250611.

- 8. Vikram, (2201097139)
 Aged About ... Years,
 R/o H. No. 71/72, HTM Colony,
 Gangwa Road,
 Hisar, Haryana-125001.
- 9. Naveen,
 Aged About ... Years,
 S/o Sh. Ishwar Singh,
 R/o H. No. 1739, Gali No. 4,
 Tulsi Vihar Colony, Azad Nagar,
 Hisar, Haryana.
- 10. Arun Kumar, (2201077841)
 Aged About ... Years,
 R/o H. No. 50, Modern Saket Colony,
 Raj Garh Road, Azad Nagar, Hisar,
 Haryana-125001.
- Shampy,Aged About ... Years,S/o Sh. Rajbir Singh,R/o H. No. 668, VPO Kanjhawala,Delhi-110081.
- 12. Sumit Kumar,Aged About ... Years,S/o Sh. Balbir Singh,R/o H. No. 161, VPO Nahri,Distt. Sonepat,Pana Sikkan, Haryana-131103.
- 13. Deepak Kumar,
 Aged About ... Years,
 S/o Sh. Prem Chand,
 R/o Vill Post-Hilwari,
 The Baraut, Baraut,
 Baghpat, UP-250611.

...Petitioners

(By Advocate: Mr. M.K. Bhardwaj)

Versus

1. Sh. P.K. Misra, Secretary, DOP&T North Block, New Delhi.

- 2. Sh. A. Bhattacharya, Chairman, Staff Selection Commission, Block No.12, CGO Complex, Lodhi Road, New Delhi.
- 3. Ms. Monali P. Dhakate,
 Regional Director,
 Staff Selection Commission,
 Block No.12, CGO Complex,
 Lodhi Road,
 New Delhi. ...Contemnors/Respondents

(By Advocate: Sh. N.D. Kaushik, Sh. R.K. Sharma)

ORDER (Oral)

By Hon'ble Mr. Raj Vir Sharma, Member (J):

Heard the learned counsel for the parties.

- 2. Learned counsel for the petitioners submitted that in para 48 of the judgment dated 30.07.2014 passed in OA No.930/2014 and other connected OAs, this Tribunal has quashed and set aside the show cause notice and a direction had been given for allocation of the services to the petitioners. Although the respondents have forwarded the dossiers of the petitioner/petitioners but allocation of service is yet to be done by the respective user department. On the other hand, learned counsel for the respondents submitted that they have allocated the service also.
- 3. Leaned counsel for the petitioners submitted that liberty should be given to the petitioners to approach the Tribunal in case any delay occurs in allocation of service by the user department.

- 4. In view of the above, we are satisfied that respondents have substantially complied with the order of this Tribunal. Therefore, this CP is closed. Notices issued to the respondents are discharged. However, the petitioners are given liberty to approach this Tribunal in case any delay occurs in allocation of service.
- 5. All pending MAs are disposed of accordingly.

(Nita Chowdhury)
Member (A)

(Raj Vir Sharma) Member (J)

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